उच्च न्यायालय जाने वाले व्यक्तियों को "पाटलीपुत्र एक्सप्रैस" की सुविधा देने का विचार है ताकि वे दिन के ग्यारह बजे तक पटना पहुंच सकें; और

(ख) यदि हां, तो क्या गिरिडीह-मधुपुर सवारी गाड़ी, जो "पाटलीपुत्र एक्सप्रैस" के मधुपुर जंक्शन से छूटने के 15 मिनट बाद आती है, के समय में परिवर्तन करने के बारे में आदेश जारी करने का विचार है ताकि यह गिरिडीह से 30 मिनट पहले रवाना हो सके यदि हां, तो कब तक ?

रेल मंत्री (प्रो० मधु दंडवते) : (क) और (ख). जी हां । 2 एम जी गिरीडीह-मधुपुर सवारी गाड़ी को 25 अप पाटली-पुत्र एक्सप्रैस से मिलाने के लिये समय सूची में परिवर्तन करने के बारे में विचार किया जा रहा है और व्यावहारिक पाये जाने पर, अक्तूबर, 1977 की समय सारणी बनाते समय इस बारे में कार्यवाई की जायेंगी ।

यात्री सुविधा सलाहकार परिषद् के गठन का प्रस्ताव

5830. **श्री रीतलाल प्रसाद वर्मा** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) देश के सभी स्टेशनों पर कितने प्रकार के वेंडर हैं और उन की श्रेणीवार संख्या क्या है तथा उन के द्वारा नियोजित व्यक्तियों की संख्या क्या है और रेलवे को उन से रायल्टी के रूप में कितनी राशि प्राप्त होती है ;

(ख) क्या यात्रियों के उपयोग की भिन्न भिन्न वस्तुयें बेचने वाले सभी वेंडरों को दिये गये लाइसेंस समान हैं अथवा उन में से कुछ को रायल्टी भी देनी पड़ती है; और

(ग) क्या सरकार का विचार यात्री अधिनियम के अंतर्गत यात्री सुविधा सलाह-कार परिषद् का गठन करने और इसे कर्मचारियों के पर्यवेक्षण, नियन्त्रण तथा नियोजन का कार्य सौंपने का है ?

रेल मंत्री (प्रो० मधु दंडवते) : (क) ब्यौरा इकट्ठा किया जा रहा है और एक विवरण सभा पटल पर रख दिया जायेगा ।

(ख) खाद्य पदार्थ बेचने वाले वैंडिंग खानपान ठेकेदार लाइसेंस फीस देते हैं। बड़े स्टेशनों पर विविध वस्तुओं के ठेके का आवंटन टेंडर के माध्यम से किया जाता है और इन की लाइसेंस फीस दिये गये टेंडर की राशि के आधार पर निर्धारित की जाती है । अन्य स्टेशनों पर विविध वस्तुओं के ठेकेदार लाइसेंस फीस देते हैं । मुख्य ठेकेदारों को पुस्तक-स्टालों के ठेके रायल्टी के आधार पर आवंटित किये जाते हैं जबकि छोटे पुस्तक-स्टाल के ठेकेदार लाइसेंस फीस अदा करते है ।

(ग) जी नहीं ।

Amenities to M/s Banerjee Bros.

5831. SHRI R. L. P. VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether M/s. Banerjee Bros., goodwill holder of M/s. A. H. Wheeler & Co., pay a royalty of Rs. 2½ thousand per month by running 13 book-stalls at Delhi Main Station, whereas two contractors running four trolleys for selling toys and other articles pay royalty of Rs. 6 thousand per month;

(b) whether M/s. Banerjee travel at their will by utilizing 22 free passes (for airconditioned First Class and two tier sleeping berths) whereas such facility is not available to toy stall contractors; and

(c) if replies to (a) and (b) above be in the affirmative whether Government propose to take action to remove this irregularity and if so, by what time?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) As per the terms and conditions of contracts, bookstall contractors pay royalty on the total sales turnover, whereas contract for miscellaneous articles is awarded by inviting tenders and licence fee is fixed on the basis of the tendered amount. M/s. A. H. Wheeler and Co. have 5 bookstalls at Delhi Main station and they paid royalty of Rs. 2335.83 on an average per month in the year 1976. There are two miscellaneous articles contractors having two trolleys each at Delhi Main Station and they are paying licence fee of Rs. 1673 and Rs. 1500 on average per month.

(b) As per terms and conditions of the agreement, Northern Railway has issued to M/s. A. H. Wheeler & Co. 7 First Class and 7 Second Class Card Passes available only to seven different groups of stations where they have their bookstalls. These passes have been issued for supervision and management of their bookstalls situated at 34 stations on Northern Railway. No such passes have been issued to miscellaneous articles contractors as they have their contracts only at Delhi Main station.

(c) As indicated in replies to parts (a) and (b) of this Question, there are no irregularities.

Strike by Representatives of National Union of O.N.G.C. Employees

5832. SHRI NIHAR LASKAR:
SHRI P. K. KODIYAN:

Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the representatives of National Union of the Oil and Natural Gas Commission employees have started a relay hunger strike at the headquarters of the Commission in support of their 9-Point charter of demands; and

(b) if so, what are their demands and the steps Government propose to take to redress their grievances?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The National Union of ONGC employees, Dehra Dun, started a relay hunger strike from 5-7-77 in support of their 16 demands. As a result of the bipartite negotiations between the ONGC management and the Union, the relay hunger strike was called off on 28-7-1977.

(b) A Statement is laid on the Table of the Sabha indicating the demands of the Union as well as the action taken/proposed to be taken thereon.

Statement

S. No.	Demands of the Union	Action taken/proposed to be taken by the Government.
1	2	3
1	Immediate declaration of 20% bonus for the year 1975-76 and prompt payment of remaining 6½% bonus for the year 1975-76.	The ONGC has already paid 13½% bonus on the basis of the available surplus as per the provisions of the Payment of Bonus Act, 1956. The ONGC has sent a proposal to the Govt., for the payment of bonus to its employees linked to production/productivity as envisaged under Section 31-A of the Payment of Bonus Act. The Proposal is being examined by the Government.